

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:362
ANSWERED ON:25.02.2000
DISINVESTMENT COMMISSION REPORT
BHAL CHANDRA YADAV;C. KRISHNAN;VAIKO

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Disinvestment Commission has submitted the report of the Government;
- (b) if so, its general recommendations and the action taken thereon;
- (c) the names of Public Sector Undertakings recommended for partial / total disinvestment;
- (d) the details of each PSU including its shareholding pattern;
- (e) the number and names out of these have been disinvested;
- (f) the number and names out of these were loss making PSUs;
- (g) whether any profit making PSU has also been disinvested;
- (h) if so, the details thereof in each case alongwith the reasons therefore; and
- (i) the present policy of the Government in regard to disinvestment?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C
DEPARTMENT (SHRI ARUN JAITLEY)

- (a) to (i): The information is being collected and will be laid on the table of the House.